

ITEM NO.101

COURT NO.1

SECTION IIIA

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s). 1145 of 2006

STATE OF KARNATAKA ETC.

Appellant(s)

VERSUS

M/S. PRO LAB &amp; ORS. ETC.

Respondent(s)

Date : 14/01/2015 This appeal was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE  
HON'BLE MR. JUSTICE A.K. SIKRI  
HON'BLE MR. JUSTICE ARUN MISHRA

For Appellant(s)

Mr. P Vishwanatha Shetty, Sr. Adv.  
Ms. Anita Shenoy, Adv.  
Ms. Neha Singh, Adv.  
Mr. Mahesh Thakur, Adv.  
Mr. Vybhav Ramesh, Adv.  
Mr. Deepak Shetty, Adv.

For Respondent(s)

Mr. Alok Yadav, Adv.  
Mr. Mr. Monish Panda, Adv.  
Mr. Somnath Shukla, Adv.  
Mr. M.P. Devanath, Adv.  
  
Mr. Salman Khurshid, Sr. Adv.  
Mr. Imtiaz Ahmed, Adv.  
For M/s. Equity Lex Associates  
  
Mr. Ajay Kumar Jha, Adv.  
Mr. M. P. Jha, Adv.  
  
Mr. P. R. Ramasesh, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

Resuming his arguments at 11.55 a.m., Shri Alok Yadav, learned counsel appearing for the respondents concluded at 2.35 p.m. Thereafter, Shri Salman

Khurshid, learned senior counsel appearing on behalf of some other respondents made his submissions before the Court upto 03.15 p.m.

Hearing concluded.

Judgment reserved.

Written submissions, if any, may be filed within a week's time from today.

(Neetu Khajuria)  
Sr.P.A.

(Vinod Kulvi)  
Assistant Registrar

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C.A.V.  
(14/01/2015)Civil Appeal No(s). 1145 of 2006

STATE OF KARNATAKA ETC.

Appellant(s)

VERSUS

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Respondent(s)

Cases cited :

(2001) 4 SCC 629  
(2001) 4 SCC 593  
(2005) 1 SCC 308  
(1989) 2 SCC 645  
(2003) 5 SCC 23  
(1969) 2 SCC 283  
(1996) 7 SCC 637  
(1973) 1 SCC 216  
(2013) 7 SCC 1  
(2000) 2 SCC 385  
(1995) Sup.1 SCC 41  
(1989) 3 SCC 488  
(2006) 3 SCC 1  
(2014) 7 SCC 1